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Declaration of Assets and Liabilities

Year 2023

I Sandeep Kumar son/daughter/wife of Yogendra Choudhary
aged 35 years, belonging to Bihar Bidham Sabha.
service and presently working as Office Attendant.

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependant:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	29,818	Renu Kumar	Sweety Sanjay	Shivamsh	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	—	—	—	
(iii)	Bonds, Debentures and Shares in companies	"	—	—	—	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	"	—	—	—	
(v)	Motor Vehicles (details of make, etc.)	"	—	—	—	
(vi)	Jewellery (give details of weight and value)	"	—	—	—	
(vii)	Other assets, such as values of claims / interests	"	Nil	—	—	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employed.

Sandeep Kumar
(Office Attendant)

5000 (FBI-D)
8/2/23
24-1

Xam
01-02-23

1591
9/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	NIL	—	—	—	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution / Department (s)	Amount outstanding as on 30/06/2017
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from Financial Institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	JSIPK1545R	N/A
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed)	NIL	—
	(iii) Sales Tax (Only in case of proprietary business)	—	—
	(iv) Property Tax	—	—

C. Personal Detail

OFFICE/PAN No.

110155365709

Gender

M

(MAF)

Date of Birth

09

06

19

89

(DD/MM/YY)

Class/Group

C

(A/B/C)

Cadre

(Full Name e.g. B.A.S. Bihar Administrative Service)

B.S.S. Bihar Secretariat Service etc.)

Home District

SAHARSA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Sandeep Kumar

Name of Employee

SANDEEP KUMAR

Designation

Office Attendant

Department

Bihar Bidhan Sabha Patna

Place: PATNA

Date: 1/2/2023

Notes

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sandeep Kumar
(Office Attendant)